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Title: Need to operationalize Kundan Kulam Nuclear Power Plant in Tamil Nadu.

SHRI C. RAJENDRAN (CHENNAI SOUTH): Mr. Chairman, Sir, after assuming power in Tamil Nadu, the Chief Minister, hon. Dr. Amma had taken various initiatives to solve the power crisis facing the State. One such initiative is the operationalization of the Kudankulam Nuclear Power Plant. We are happy that fuel had been loaded; and very soon, it will attain criticality producing about 1,000 MW of power from the first unit.

The people of Tamil Nadu have been facing acute power crisis for quite sometime. The industrial activities have also come to a standstill for want of power. Our hon. Chief Minister has been requesting the Centre to allocate 1,000 MW of power from the Central Pool to tide over the crisis. But the Centre has allocated a meagre 100 MW out of which only 78 MW have been made available to the State of Tamil Nadu due to various reasons.

The hon. Chief Minister of Tamil Nadu has been writing several letters to the authorities concerned including the hon. Prime Minister of India requesting the Centre to allocate the entire power that would be produced from the Kudankulam Power Plant to address the power crisis in Tamil Nadu.

Hence, I request the hon. Prime Minister of India to accede to our request and allocate the entire power that would be produced from the first unit of the Kudankulam Power Plant. Moreover, as the hon. Chief Minister of Tamil Nadu requested, I urge the Union Government to re-allocate the 1721 MW of power surrendered by the Delhi Government and make it available to the State of Tamil Nadu by facilitating a separate corridor. This will immensely help the people and various segments of industries in Tamil Nadu.